

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council for the year 1990-91.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shellac Export Promotion Council for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) by the shellac Export Promotion Council for the year 1990-91 together with Audit Report thereon. [Placed in Library See No. LT—1244/91]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics and Linoleums Export Promotion Council, Bombay, for the year 1990-91 along with Audited Account.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Plastics and Linoleums Export Promotion Council, Bombay, for the year 1990-91. [Placed in Library See No. LT—1245/91]

**Review on the working of and Annual Report of Videsh Sanchar Nigam Limited, Bombay, for 1990-91 etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P.V. RANGAYYANAIJU): Sir, I beg to lay on the table:-

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies

Act, 1956:-

- (1) Review by the Government on the working of the Videsh Sanchar Nigam Limited, Bombay, for the year 1990-91.
- (2) Annual Report of the Videsh Sanchar Nigam Limited, Bombay, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon [Placed in Library See No. LT—1246/91]

13.29 hrs.

**MESSAGE FROM RAJYA SABHA**

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of sub rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Customs (Amendment) Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 17th December, 1991, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

13.29 1/2 hrs.

**ASSENT TO BILLS**

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following two Bills passed by